

**GOVERNMENT OF INDIA
MINISTRY OF MINORITY AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. †2549
TO BE ANSWERED ON 03.01.2018**

FINANCIAL ASSISTANCE TO MAULANA AZAD FOUNDATION

†2549. SHRI BHANU PRATAP SINGH VERMA:

Will the Minister of MINORITY AFFAIRS be pleased to state:

- (a) whether the Government has increased the amount of financial assistance to be provided to the minority educational institutions by Maulana Azad Foundation for the year;
- (b) if so, the details thereof; and
- (c) the details of the institutions which have received financial assistance from Maulana Azad Foundation during the last three years?

ANSWER

**MINISTER OF MINORITY AFFAIRS
(SHRI MUKHTAR ABBAS NAQVI)**

(a) & (b): The Governing Body of Maulana Azad Education Foundation (MAEF), a society working under the aegis of Ministry of Minority Affairs, has increased the ceiling limits of sanctioning grants-in-aid to Non-Governmental Organisations (NGOs) for various purposes, under its scheme of Grant-in-Aid to NGOs. The maximum ceiling limit has now been increased from Rs.30 lakh to Rs. 50 lakh. Further details of the Scheme are available on the website of MAEF i.e. www.maef.nic.in.

(c): The number of the NGOs/Institutions assisted by MAEF and the grants sanctioned to them during the last three years are as under:

Year	Number of NGOs/Institutions	Grants sanctioned (In Rs. Crore)
2014-15	48	5.40
2015-16	77	8.41
2016-17	40	6.93

Institution-wise details are available on the website of MAEF i.e. www.maef.nic.in.
